

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3257  
ANSWERED ON:13.12.2012  
CENTRAL ACTS PASSED  
Patil Shri A.T. Nana

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether a number of Central Acts passed by the Parliament have not been implemented due to the delay in issue of notifications to give them the force of law; and

(b) if so, the details of the Central Acts passed by the Parliament since 1995 giving the names of the Acts, Ministry concerned, year of passing the Act and the reasons for delay to issue notification to enforce the Law?

**Answer**

MINISTRY OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) and (b): Certain Central Acts have not so far been brought into force by the concerned administrative Ministries for various administrative reasons and stage of preparedness. The requisite information in this regard is being collected and will be laid on the Table of the House.